

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)SR NO. 3970/09//HDB/2017
NAME OF THE COMPANY	Transtroy (india) Limited
NAME OF THE PETITIONER(S)	Shri Balji Associates
NAME OF THE RESPONDENT(S)	Transtroy (india) Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaneri Sheinagfana	Advocate	Kaveri 10@gmail. 6011 8780 700337	A a C
Kaneri Cheinerstana Mc & Associates		840 400337	Mr. Gran
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. Kaveri Srivastava, learned counsel for the petitioner and submits she has complied with the objections raised by the Registry and that issue in question is likely to be resolved. Thus at the request of counsel, Post the case on 28.11.2017.

Member (Technical)

Member (Judicial)

RSN